National Company Law Tribunal

Allahabad Bench

CP NO. 46/2016.

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL

COMPANY LAW TRIBUNAL ON 29.01.2018

NAME OF THE COMPANY: M/s Haryuli Seeds Ful Uto V/s Devi Laxmi Freds section of the companies Act, 1956.

SI. NO.

Name

Designation

Representation

1. Marishander Advocati
2. Krishna Dev Uper Adv. ROC/

CP NO.46/2016

Sh. Manish Gupta, proxy for Sh. N.C. Gupta, Advocate for the petitioner. Sh. Krishna Dev Vyas, CGSC for the ROC, Kanpur. He seeks time to file a formal memo/reply in respect of maintainability of the present petition, as he is awaiting necessary instruction from the Central Government. Hence, the time is granted.

The matter to be listed on 21st February, 2018.

Dated:29.01.2018

Typed by: Kavya Prakash Srivastava (Stenographer)

H.P. Chaturvedi, Member (Judicial)